

(2024) 01 TP CK 0029

Tripura High Court- Agartala

Case No: Land Acquisition Appeal No. 35 Of 2023

General Manager Project.

APPELLANT

Vs

Sunil Chandra Dey & Anr.

RESPONDENT

Date of Decision: Jan. 22, 2024

Hon'ble Judges: S. D. Purkayastha, J

Bench: Single Bench

Advocate: U.K. Majumder, M. Saha

Judgement

S. D. Purkayastha, J

None is present for the appellant.

Heard Mr. U.K. Majumder, learned counsel appearing for the claimant-respondent. Mr. M. Saha, learned counsel on behalf of Mr. D. Sarkar, learned counsel appearing for the L.A. Collector has sought for accommodation.

Allowed.

The matter may be listed on **06/02/2024** as a last chance.